

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

(31)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 23/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER : CA/37/IB/2018
PETITION NUMBER : CP/511/IB/2017
NAME OF THE PETITIONER : V. NAGARAJAN
NAME OF THE RESPONDENT : K.SUBBURAJ
UNDER SECTION :

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

K. Murali	Counsel for R-13	V.
R. Ashwanth	Counsel for R1 to 3	D. Mani
12 SUBRAMANIAM.	Counsel for Applicant.	12 Subramaniam

ORDER

Counsel for RP present. Counsel for R1 to R3 present. Counsel for R13 present. No representation on behalf of R4 to R12. Counsel for R1 to R3 and R13 are directed to file reply before next date of hearing.

In the meantime, the Registry is directed to issue notice to R4 to R12 and R14 with the direction to file counter and attend the hearing on next date. The Applicant is also directed to send private notice to the said Respondents for filing the reply and attending the hearing on next date and file proof of the same. Matter is posted for arguments. Put up on 12.02.2018 at 10.30 A.M.

(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)